

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-917(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.08.2019**

**NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG
Infra Build Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**Present: Mr. Amit Prabhat Deshpande, Advocate for the Petitioner.
Mr. Sandeep Bhuraria and Mr. Aman Anand, Advocates for
the Respondent.**


ORDER

Last opportunity is being prayed for by the Ld. Counsel for the parties as they are in the process of a settlement. The perusal of the order sheet reflects that the previous accommodation had been granted to the parties on this ground.

Be listed for arguments on 8th August, 2019.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**